

ITEM NO.203

COURT NO.4

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17/2010

(From the judgement and order dated 11/09/2009 in MFA No.9164/2004 of The HIGH COURT OF KARNATAKA AT BANGALORE)

DR.(MRS.) MALATHI RAVI, M.D.

Petitioner(s)

VERSUS

DR. B.V . RAVI M.D.

Respondent(s)

(With appln(s) for exemption from filing O.T., permission to file additional documents and prayer for interim relief and office report)

(FOR FINAL DISPOSAL)

Date: 08/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s)

Mr. Shantha Kumar V. Mahale, Adv.
Mr. Harish S.R., Adv.
Mr. Rajesh Mahale, Adv.

For Respondent(s)

Mr. Balaji Srinivasan, Adv.
Mr. K. Vijay Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

A letter has been circulated by Mr. Balaji Srinivasan, advocate for the respondent, praying for time for filing counter affidavit.

Counter affidavit may be filed within two weeks.

Rejoinder, if any, may be filed by the petitioner within two weeks therefrom.

List the matter after four weeks.

|(Rajesh Dham)
|Court Master

|(Renu Diwan)
|Court Master

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